

have tyre wheels. So people are taking it up. Hon. Members know that our farmers, who are considered to be so conservative—this was the reputation the world had given them—have taken to new methods very quickly. Wherever new ideas come, they have adopted them.

SHRI JAGANNATH RAO: May I know from the hon. Minister whether the Department of Science and Technology are coordinating the research activities of C.S.I.R. and I.C.A.R.?

SHRI VIJAY N. PATIL: The coordination is there in different activities between C.S.I.R. and I.C.A.R. whenever it is required. But it is not always there because these are two different organisations. The Indian Council of Agricultural Research is conducting research work on wider aspects with respect to agriculture and C.S.I.R. is particularly conducting research and other activities regarding industrial development, that is, in the field of applied research. But whenever coordination is required, it is always done.

SHRIMATI INDIRA GANDHI: I entirely agree with the hon. Member that coordination and constant keeping in touch with these ideas are most important. In answer to my hon'ble friend's earlier question, may I say that various meetings are organised such as गात्र व कारीगर और महिला which was held in Sevagram in Wardha. We have also other movements to bring scientists in closer touch with artisans and their needs.

जैमलमेर में वैनिक श्रमियों के हाथ
अस्त्रों की चोरी

* 553 श्री वृद्धि चन्द्र जैन : क्या रक्षा
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जैमलमेर जिले के
खोला-वारी क्षेत्र में मेना द्वारा समय-समय पर
खोला-वारी का अभ्यास किया जाता है;

(ख) क्या इन अभ्यासों में आधुनिक अस्त्र-
पन्थों का प्रयोग भी किया जाता है जिसके कारण
इस क्षेत्र में अवशिष्ट पदार्थों के रूप में लोहा,

जस्त, सीसा और अन्य पदार्थ दूर-दूर तक बिखर
जाते हैं;

(ग) क्या यह भी सच है कि निकटवर्ती
क्षेत्रों के लोग अबैध रूप से इस क्षेत्र में घुस जाते
हैं और इन मूल्यवान धातुओं की चोरी करते हैं
तथा उन्हें बेच देते हैं,

(घ) क्या रक्षा विभाग ने ऐसे मामलों में
कोई कानूनी कार्यवाही की है और यदि हा, तो
किस प्रकार की कार्यवाही की गई है तथा अब
कितने व्यक्तियों के विरुद्ध किस प्रकार की कार्य-
वाही की जा रही है, और

(ङ) क्या रक्षा विभाग का विचार यह
सुनिश्चित करने के लिए कि इन क्षेत्रों में अबैध
रूप से कोई भी प्रवेश न कर सके, कोई विशेष
व्यवस्था करने का है और यदि हां, तो तत्संबंधी
ब्यौरा क्या है ?

**THE MINISTER OF STATE IN
THE MINISTRY OF DEFENCE
(SHRI C. P. N. SINHA):** (a) and
(b). Yes, Sir.

(c) Yes, Sir.

(d) Cases of unauthorised entry
into the range and theft of metal
scrap are reported to the local police
who prosecute the offenders for
trespass and theft. 76 such persons
have been apprehended so far. Out
of these, three persons have already
been convicted by Courts and the
others are under trial.

(e) It is very difficult to physically
prevent unauthorised entry of the
local villagers into the area, as it is
not possible to fence such a large
range. However, patrolling by army
personnel and the local police is
organised regularly to deter attempts
of unauthorised entry into the range
area. Warning notices forbidding
people to enter the range are also
put up

श्री वृद्धि चन्द्र जैन : जो केपेज हुए हैं, उनमें
76 पकड़े गये हैं और इन केमेज में कन्विक्शन
हुआ है, इसको देखते हुए कितना भी परिणाम
विस्तृत हो, बड़ा हो उममें खर्चा भी अधिक आवे,
पर बिना कैमिग के व्यवस्था नहीं हो सकती।
यदि फन्सिंग बहुत ही मुश्किल हो तो जो रेंगलर
गश्त होती है क्या उनकी सहायता बढ़ाकर अनेक
स्थानों पर गश्त कराकर पूर्ण व्यवस्था करा
सकेंगे ?

SHRI C. P. N. SINGH: Sir, the hon. Member has rightly pointed out the importance of fencing for this purpose. But as the hon. Members are aware, it is very expensive to fence an area of about 58 kms x 32 kms. However, the hon. Member's suggestion will definitely be looked into and we will take necessary steps.

श्री वृद्धि चन्द्र जैन : ये घातुयें बड़ी कास्टली हैं। उनके कलेक्शन से लोग रईस और पैसे वाले हो गये हैं। डिफेंस डिपार्टमेंट से उनका किस प्रकार का सम्बन्ध है, इसके बारे में मैं कुछ नहीं कह सकता हूँ, परन्तु अगर इन घातुओं का कलेक्शन सुरक्षा विभाग खुद ही अपने कर्मचारियों द्वारा कर ले, तो क्या यह उचित नहीं रहेगा ?

श्री सी. पी. एन सिंह : यह बहुत ही अच्छा सुझाव है और इस पर हम लोग उचित कदम उठावेंगे।

We have already thought of this.

MR. SPEAKER: Next Question 554, Shri B. V. Desai . . . next question 555, Shri Nihal Singh . . . next question, Shri P. K. Kodiyani—all are not present. Is it something organized?

AN. HON. MEMBER: Shri Kodiyani is not well; he is in the hospital.

Amalgamation of Centron Blade Company with Brooke Bond

*557. **SHRI R. K. MHALGI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry are considering a proposal for amalgamation of Centron Blade Manufacturing Company, Aurangabad, Maharashtra with Brooke Bond India Ltd. for the revival of the former; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Amalgamation of companies, if applied for under the Companies Act 1956 or under the M.R.T.P. Act 1969 is dealt with by the Department of

Company Affairs. No such application has been received by the Ministry of Industry.

(b) Does not arise.

SHRI R. K. MHALGI: Sir, Centron was one unit licensed by Government to manufacture 250 million blades per annum. It is an enterprise located at Aurangabad which is a backward district in Marathwada region of Maharashtra. Unfortunately, the unit became sick during the year 1976. Massive funds were provided by Sicom, an agency for investment under the Government of Maharashtra, and by UCO Bank and thereafter the working of this Centron unit has improved. With all this it appears that an application for amalgamation has been made. In view of the reply given by the hon. Minister, may I ask whether the Ministry of Industry have enquired about the said application with the Ministry of Company Affairs after the receipt of my question and if so, with what results?

SHRI CHARANJIT CHANANA: I have already informed the hon. Member that the locus standi for such amalgamation of companies under the M.R.T.P. Act is with the Department of Company Affairs. On receipt of this question, we had asked about the position from the Department of Company Affairs and the information that we have received is that they are considering this. We did not get any final information from them.

SHRI R. K. MHALGI: Brooke Bond India Ltd. is a multi-national company. I would like to know whether the Government will give some guidance to the Government of Maharashtra to see that this particular unit of Centron is amalgamated with any other better Indian Company than Brooke Bond India Ltd., a multi-national company?

SHRI CHARANJIT CHANANA: If the Department of Company Affairs